

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(S).4399/2023

ASHUTOSH KUMAR UPADHYAY & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(IA NO.25729/2025 - PERMISSION TO FILE APPLICATION FOR DIRECTION) -
MENTIONED

Date : 17-02-2025 This Application was mentioned today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE UJJAL BHUYAN

For Appellant(s): Mr. Purushottam Sharma Tripathi, AOR (Mentioned by)

For Respondent(s): Mr. Pradeep Misra, AOR

M/S. Karanjawala & Co., AOR

UPON being mentioned the Court made the following
O R D E R

IA NO.25729/2025 (PERMISSION TO FILE APPLICATION FOR DIRECTION)

No orders.

(ASHISH KONDLE)
ASTT. REGISTRAR-cum-PS

(AVGV RAMU)
COURT MASTER (NSH)